

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURTS : DELHI**

**ORDER**

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Ms. Shiwani, W/o Sh. Sumit Kumar, EC - 73392159	JJA in Office Pool, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Richa Gusain Solanki, ASJ, FTSC (POCSO), North District, Rohini Courts, Delhi.
2.	Sh. Mukesh Kumar S/o Sh. Virender Kumar, EC-14472481	Assistant Ahlmad/JJA in the Court of Ms. Richa Gusain Solanki, ASJ, FTSC (POCSO), North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Dhanashree Deka, ACJ/CCJ/ ARC, North District, Rohini Courts, Delhi.
3.	Sh. Amit Kumar S/o Sh. Ranvir Singh EC-26849953	Assistant Ahlmad/JJA in the Court of Ms. Dhanashree Deka, ACJ/ CCJ/ARC, North District, Rohini Courts, Delhi.	JJA in Office Pool, North District, Rohini Courts, Delhi.
4.	Ms. Manya Chopra W/o Sh. Manish Chopra, EC - 95955330	Ahlmad/JA in the Court of Sh. Rinku Jain, MM-01, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Sh. Amit Sahrawat, ASJ-01 (POCSO), North, Rohini, Delhi.
5.	Sh. Anil Kaushik S/o Sh. P. D. Kaushik, EC - 27999398	Ahlmad/JA in the Court of Sh. Amit Sahrawat, ASJ-01 (POCSO), North, Rohini, Delhi.	Ahlmad/JA in the Court of Sh. Rinku Jain, MM-01, North District, Rohini Courts, Delhi.

Note:-

- Sh. Hira Singh Latwal, Branch In-Charge, Admn. Branch-I, II, III and Sh. Sanjay Kumar Syal, Branch In-Charge, Judicial Branch & Purchase Cell shall look after the work of each other as a Link Branch In-charge in case any one of them happens to be on leave.
- Sh. Rakesh Kumar, Branch In-Charge, CMM Office, Bail Section & Evening Courts Cell and Ms. Meenu Kocher, Branch In-charge, Vigilance/Litigation/RTI/Hindi Section shall look after the work of each other as a Link Branch In-charge in case any one of them happens to be on leave.
- In case both Branch In-charge and Link Branch In-Charge of any branch happen to be on leave, the available senior most Branch In-Charge of other branch shall look after the work of all the branches as a Link Branch In-Charge.
- Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as a deliberate insubordination and disciplinary proceedings shall be initiated against the erring official as per rules.



*Seema Maini*  
(SEEMA MAINI)

Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

Dated, Delhi the 21/11/2023

No. 39802-856 F2N(2)/Admn./T&P/(North)/RC/2023

Copy forwarded for information and necessary action to :-

- The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
- The Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
- The DDO, Accounts Branch, North District, Rohini Courts, Delhi.

4. The Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
16. Personal Office of the undersigned.

*Quaini*  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

*Website EHL*



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*Website - 2017-18 - 2112*